Quarterly Progress Report on Frauds of Rs. 1.00 lakh & above

(Vide Paragraph 4.2)

<u>Part</u>	A: Summary information						
		Number	Amount involved (Rs. In lakh)				
1.	Cases outstanding						
2.	Cases where there is no progress (furnish case-wise details as per format at Part B below)						
3.	Cases where there is						

Part - B: Details of cases where there is no progress

progress (furnish case-wise details as per format at Part

Statement for quarter ended _____

Name of the NBFC:

C below)

No.	Name of branch	Fraud No.	Name of party/account	Amount (Rs. in lakh)

<u>Part –</u>	C: Case-wise details of progress	
Name	of party/account:	
Name	of branch/office:	
Amou	nt involved	
(Rs in	lakh)	
Fraud	No :	
1.	Date of first reporting	
2.a	Date of filing recovery suit with DRT/Others	
b	Present position	
3.	Recoveries made up to the end of the last quarter (Rs. in lakh)	
4.	Recoveries made during the quarter (Rs. In lakh)	
	a) From party/parties concerned	
	b) From insurance	
	c) From other sources	
5.	Total recoveries (3+4) (Rs. in lakh)	
6.	Loss to the NBFC (Rs in lakh)	
7.	Provision held (Rs in lakh)	
8.	Amount written off (Rs in lakh)	
9.	a) Date of reporting case to Police	
	b) Date of completion of Police investigation	
	c) Date of submission of investigation report by Police	

10.	Deta	Details of staff-side action								
	No.	Nam e	Desgn	Whethe r suspen- ded/Dt. of suspen s-ion	Date of issue of charge sheet	commen- cement of	Date of comple -tion of inquiry	issue of final	Punish -ment awar- ded	Details of prosecutio n/convictio n/acquittal etc.
	1.									
	2.									
	3.									
	4.									
11.	Oth	GI UGVE	elopmen	.						
12.	Whether case closed during the quarter			Yes/No						
13.	Date	e of clo	sure:							